

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.04.2022

ORDER NO. 92 of 2022

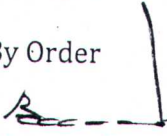
Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** on **20.05.2022** and **27.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.05.2022 at 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	E/ROM/50248/2020 in E/50169/2019 M/s. Navbharat fuse Co. Ltd. vs. C.C.E. & S.T.-Raipur E/ROM/50223/2020 in E/50170/2019 M/s. Vishal Singh vs. C.C.E. & S.T.-Raipur
On 27.05.2022 at 2:30 p.m.	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	E/ROM/50193/2019 & E/ROM/50357/2021 in E/55666/2014 CCE&ST-LTU-Delhi vs. M/s. Gas Authority of India Ltd. E/ROM/50188/2020 in E/54035/2018 CGST&CE-Alwar vs. M/s. Cimmco Ltd. E/ROM/50189/2020 in E/51832/2018 M/s. Cimmco Ltd. vs. CGST & CE-Alwar E/ROM/50159 & 50160/2020 in E/1288 & 1352/2006 M/s. Sail Ltd. vs. CCE&ST- Raipur ST/ROM/50453 & 50454/2021 in ST/55447/2013 & ST/50262/2017 M/s. Easy Bill Pvt. Ltd. vs. CCE-Delhi-III

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.04.2022

ORDER NO. 93 of 2022

Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** on **05.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 05.05.2022 At 2:30 PM	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Excise Appeal Nos. 50931 - 50935 and 50985 - 50986/2020 (DB) M/s. Mahadev Shiv Shambhufreshner Processors & Ors. vs. CGST, Indore

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar